

(c) whether the Steel Authority of India Ltd. is able to execute small orders in time, if not, the reasons thereof ?

**THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) :** (a) Although the said grades of alloy steels are produced by major and mini steel plants in the country, separate data is however not maintained. Total production of Alloy Steel including the said categories is about 6,15,000 tonnes.

(b) Alloy Steels Plant, Durgapur, Visvesvaraya Iron and Steel Limited, Bhadravati, Firth (India) Steel Co., Thane, Mahindra Ugin Steel Co. Ltd., Khopdi and Bihar Alloy and Steel Limited, patratu are the major suppliers of the said grades of steel.

(c) Yes, Sir, by and large.

**Television Centre at Nandyala (A.P)**

4130. **SHRI M. SUBHA REDDY :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is a proposal to set up a T. V. centre at Nandyala, Andhra Pradesh; and

(b) if so, details thereof ?

**THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) :** (a) No, Sir.

(b) Does not arise.

**Prosecution of Companies for Violation of Charter Agreements**

4131. **SHRI D. P. JADEJA :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to prosecute the fishing companies who had evaded and violated the spirit of the charter agreements entered into by Indian companies with foreign collaborators;

(b) the measures taken to include the companies in the economic offenders list;

(c) whether his Ministry has consulted the Finance Ministry on the FERA violations in such cases; and

(d) the steps taken to follow up such violations of FERA by big fishing companies ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :** (a) and (b). The charter party agreement is entered into by the Indian companies with their foreign collaborators. The agreement provides for specific responsibilities on the contracting parties. The Indian companies are free to take legal action against the collaborators for any breach of the agreement.

(c) and (d). No FERA violations by the fishing companies who have chartered foreign fishing vessels, have been noticed by this Ministry. Hence, there is no need to consult the Finance Ministry to follow-up any violations of FERA by such companies.

**Delay in Construction Work of Visakhapatnam Steel Plant**

4132. **SHRI G. BHOOPATHY :** Will the Minister of STEEL AND MINES be pleased to state :

(a) the reasons for delay in the execution of various works connected with the Visakhapatnam Steel Plant; and

(b) whether any enquiry has been held to ascertain the causes for the supply of low grade steel for use in the construction of Vizag Steel Plant and the nature of findings of the enquiry ?

**THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) :** (a) Initially there were some delays in the execution of works of Visakhapatnam Steel Plant due to inadequate mobilisation of resources by